

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.213

IA-1679/2023 IA-6053/2022

In

IB-316(ND)/2022

IN THE MATTER OF:

State Bank of India

Vs.

SPML Infra Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankur Mittal, Mr. Ateendra Saumya Singh,
Advocates

For the Respondent : Mr. Sanjiv Sen, Sr. Adv., Mr. Udayaditya Banerjee,
Mr. Siddharth Jaiswal, Mr. Mridul Y. Suri, Advocates

For the Intervenor : Mr. Soumya Dutta, Advocate in IA-6053/2022

ORDER

On the request made by Ld. Counsel appearing for the parties, the matter is adjourned to **23.05.2023**.

Pleadings may be completed, if not already been completed.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**